

Requirement of fertilizer

7174. SHRI RAMNATH KOVIND: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have made estimates regarding the requirement of fertilizers to match the present level of foodgrain output;

(b) if so what is the estimated quantity of fertilizers of different characters and grades;

(c) how much of the estimated quantity is met from indigenous and imported sources, separately;

(d) what is the cost & import of fertilizers of different characters and grades;

(e) whether India's joining GATT would make any difference in procurement of fertilisers with regard to indigenous and imported fertilizers; and

(f) whether indigenous fertilisers suffer on account of GATT, if so, to what extent and with what result?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b) The fertiliser requirement is as-

sessed in terms of nutrients which, for the year 1994-95 is estimated as follow*:

(Lakh tonne)

Nitrogen	106.15
Phosphorous	33.60
Pottassium	10.50
	150.25

(g) The targeted indigenous production of Nitrogen and Phosphorous for 1994-95 is 81.16 and 23.31 lakh tonne respectively. The balance of requirement shall have to be met through imports. The entire requirement of Potash will have to be imported.

(d) Government is in a position to meet the requirement in the enclosed statement (See below).

(e) and (f) India has not undertaken any commitments with regard to fertilisers. The question of the Uruguay Round results having any impact of fertilisers does not arise, therefore.

Statement

Details regarding the Quantity and cost of fertiliser imported during 1993-94

(Rs. in crores)

Name of Fertilisers	Qty. (lakh tonne)	C & F Value
Urea	(*) 27.83	1030.43
MOP	** 14.28	@194.92
DAP	*15.69	..

(*)Does not include 0.57 lakh tonne urea imported as raw material for manufacture of complex fertilisers.

**Includes 6.28 lakh tonnes of MOP imported on Government account which includes 4.74 lakh tonnes imported under bilateral assistance.

@Includes value of imported under bilateral assistance.

*Imported on private trade account and value not known,

2. It will not be in public interest to disclose the quantity of urea to be imported during the current year (1994-95). DAP and MOP, have been decanalised and decontrolled. These can be imported by any one freely. The information of likely imports of these fertilisers during the current year is not available.

Import of sugar on OGL to replenish buffer stock

7175. SHRI SANJAY DALMIA: Will the Minister of FOOD be pleased to state;

(a) whether Government have decided to import 1,00,000 tonnes of sugar on Open General Licence to replenish our buffer stock;

(b) if so, the countries, from where the import is to be made;

(c) what is the current price of sugar in International market;

(d) what amount of foreign ex change India has to shell out in this deal; and

(e) what is the production of sugar during the current year and how far it falls short of the demand?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b) Import of sugar has been placed under Open General Licence (OGL). No quantity restriction has been imposed. There is no buffer stock at present and hence the question of its replenishment does not arise.

(c) As per information received from the State Trading Corporation (STC), the London Daily Price (LDP) of white sugar for the month of May, 1994 upto 6.5.1994 ranges between US \$ 330.00 per tonne and US \$ 339.00 per tonne (FOP).

(d) Imports of sugar are being carried out by private parties under Open General Licence and as such it is not possible to indicate the foreign exchange outgo on these imports.

(e) The production of sugar during the current sugar season 1993-94 (October-September) was 90.51 lakh tonnes (provisional) upto 15.4.1994. The carry-over stocks at the beginning of the season on 1.10.1993 was 31.13 lakh tonnes. The estimated consumption of indigenous sugar during 1993.94 sugar season is expected to be about 110 lakh tonnes (Provisional).

गुजरात और महाराष्ट्र में चीनी मिलों को दी जाने वाली वित्तीय सहायता

7176. श्री अनन्तराय देवशांकर दवे : क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान गुजरात और महाराष्ट्र में किन-किन चीनी मिलों को आधुनिकीकरण हेतु चीनी विकास निधि से वित्तीय सहायता प्रदान की गई है ; और

(ख) आगामी वर्ष के दौरान गुजरात और महाराष्ट्र में इस वित्तीय सहायता से किन-किन चीनी मिलों का आधुनिकीकरण किये जाने का विचार है ?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय) : (क) और (ख) एक विवरण उपाबंध के रूप में संलग्न है जिसमें गुजरात और महाराष्ट्र में स्थित उन चीनी मिलों के नाम, जिन्हें आधुनिकीकरण/पुनर्स्थापन के लिए 1991-92, 1992-93 और 1993-94 के दौरान चीनी विकास निधि से ऋण मंजूर किए गए थे और इसी प्रकार की सहायता प्राप्त करने के लिए जिनके आवेदन पत्र सरकार के विचारार्थ लम्बित पड़े हुए हैं, के ब्यौरे दिए गए हैं ।

विवरण

(क) गुजरात और महाराष्ट्र में स्थित उन चीनी मिलों, जिन्हें आधुनिकीकरण/पुनर्स्थापन के लिए पिछले तीन वर्षों के दौरान चीनी विकास निधि से ऋण मंजूर किए गए हैं, के नाम और